

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 304 OF 2019

Dated : 24th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:-

GMR Kamalanga Energy Limited & Anr. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee
Mr. Pratyush Singh

Counsel for the Respondent(s) : Ms. Poorva Saigal for R-2

Mr. Ashish Anand Bernard
Mr. Paramhans for R-5

ORDER

Admit.

Appearance/objections/reply shall be filed on or before 31.10.2019.

List the matter on **31.10.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson